

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 7th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	M.A. No. 1749/2018 IN Original Application No. 414/2018 (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Mr. Kartik Dabas, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
FOR ADMISSION			
2.	Original Application No. 17/2019 (CZ) (I.A. No. 25/2019 & I.A. No. 38/2019)	Vikas Ojha Vs. Mineral Resource Department & Ors.	Mr. Sanjay Upadhyay & Mr. Rohit Sharma, Advs. for Applicant
FOR HEARING			
3.	Original Application No. 414/2018 (Earlier O. A. No. 127/2013 (THC) (CZ) (M.A. No. 08/2019, M.A. No. 124/2019, M.A. No. 125/2019, M.A. No. 127/2019 to M.A. No. 141/2019)	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Ms. Eysha Marysha, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Sunil Nath & Pushnkar Taimni, Advs.
4.	Appeal No. 07/2016 (CZ)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Appellant Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-3 Ms. Parul Bhadoria, Adv. for CECB

5.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017 & I.A. No. 18/2019)	Shiv Lal Salvi & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Nilava Bandhyopadhya & Mr. Tushar Roy, Adv. for R-2 Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Siddharth Chauhan, Adv.
6.	Original Application No. 26/2017 (CZ)	Mool Singh Vs. Union of India & Ors.	Mr. Atul Shrivastav, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Dharamvir Sharma, Adv. for R-4 Mr. Varun Raj Nair, Adv.
7.	Original Application No. 40/2017 (CZ)	Bhagwan Singh Meena Vs. Vindhyachal Distilleries Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd. & Ors.	Mr. Bhagwan Singh Meena, Applicant in person Mr. Sachin K. Verma, Adv. for State / Collector Mr. Rohit Sharma, Adv. for R-1 Mr. Siddharth Singh, Adv. for R-2 Ms. Parul Bhadoria, Adv. for MPPCB

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